

LD-VC-CW- 330-2020

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 330-2020

Source it Out KPO Services Pvt.

Lt. Rep. By its Director,

Aditya Varma

.... Petitioner

V e r s u s

Symbio Energy Limited,

Thr. Its Directors.

.... Respondents

Mr. Nigel Da Costa Frias, Advocate for the Petitioner.

Mr. D. Pangam, Advocate for the Respondents.

CORAM: DAMA SESHADRI NAIDU, J.

DATE: 5th November, 2020.

ORDER:

Post the matter on 6/11/2020.

DAMA SESHADRI NAIDU, J.

AP/-